### CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR COURT 30 SESSIONS JUDGE

**Special Criminal Cause List Dated 26-10-2020** 

Special Chilinial Cause List Dated 20-10-2020						
Sr.no.	Case no.	Name of parties	Next date	Stage		
1		Sunil Jivaji Naik And 1 Another				
	ABA 933/18	Vs				
		State Nirmal Nagar Police Station				
2		Rajesh Mangaldas Panchal				
	ABA 767/19	Vs				
		State Nirmal Nagar Police Station				
	ABA 768/19	mprakash Leelaram Jangid				
3		Vs				
		State Nirmal Nagar Police Station				
		Vijay John Misquitta				
4	ABA 1521/19	Vs				
		Niram Nagar Police Station				
		Sanjiv Jagmohan Bhargava- Applicant				
		@ Appeal 667-19				
5	MA 2146/19	Vs				
		The State of Maharashtra and Bharati				
		Sanjiv Bhargava				
		atya Narayan Tiwari in appeal -				
		/2020 @ MA 1227/2020				
6	MA 1226/20	@BA2066/2020 -Applicant.				
O		Vs				
		State and Rajivkumar Harshuprasad				
		Shukla – Respondents.				
	MA 1227/20	Satya Narayan Tiwari in appeal -				
		/2020 @ MA 1226/2020				
7		@BA2066/2020 -Applicant.				
,		Vs				
		State and Rajivkumar Harshuprasad				
		Shukla – Respondents				
		Satya Narayan Tiwari in appeal -				
		/2020 @ MA 1226/2020 @MA				
8	BA 2066/20	1227/2020 -Applicant.				
Ü	BN 2000/ 20	Vs				
		State and Rajivkumar Harshuprasad				
		Shukla – Respondents.				
9	ABA 1239/20	Likhma Badriprasad Badgujar And 9				
		Others				
		Vs				
		State Nirmal Nagar Police Statio				
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#### CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR COURT 30 SESSIONS JUDGE

**Special Criminal Cause List Dated 27-10-2020** 

Sr.no.	Case no.	Name of parties	Next date	Stage
	BA 2098/20	Mohammad Imram Abdul Sattar Ali Shaikh - Applicant. Vs State - Vakola Police Station - Respondent		

# CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR COURT 30 SESSIONS JUDGE

Special Criminal Cause List Dated 28-10-2020

Sr.no.	Case no.	Name of parties	Next date	Stage
1		The State of Maharashtra -		
	SC 1251/19	DCB,CID Unit- CIU		
	BA appl	Vs		
	(Ex.12)	Radhakrishna Mundrika		
		Kushwah and Ors. 02		
		M/s. Dinesh Enterprises and		
		Other @ MA 833/20 @ BA		
	Appl 251/20	824/20 Appellant		
	Appi 231/20	Vs		
		State and M/s. Agarwal Chem		
		Products Pvt. Ltd.		
		M/s. Dinesh Enterprises and		
		Other @ MA 834/20 @ BA		
2	Appl 252/20	825/20 Appellant		
2	Appl 232/20	Vs		
		State and M/s. Agarwal Chem		
		Products Pvt. Ltd.		
		M/s. Dinesh Enterprises and		
		Other @ MA 835/20 @ BA		
3	Appl 253/20	826/20 Appellant		
Ü		Vs		
		State and M/s. Agarwal Chem		
		Products Pvt. Ltd.		
	BA 824/20	M/s. Dinesh Enterprises and		
		Other in Appeal 251/20 @ MA		
4		833/20 Appellant		
-		Vs		
		State and M/s. Agarwal Chem		
		Products Pvt. Ltd.		
5	BA 825/20	M/s. Dinesh Enterprises and		
		Other in Appeal 252/20 @ MA		
		834/20 Appellant		
		Vs		
		State and M/s. Agarwal Chem		
		Products Pvt. Ltd.		

		M/s. Dinesh Enterprises and	
6		Other in Appeal 253/20 @ MA	
	DA 026 (20	835/20 Appellant	
	BA 826/20	Vs	
		State and M/s. Agarwal Chem	
_	MA 833/20	Products Pvt. Ltd.	
		M/s. Dinesh Enterprises and	
		Other in Appeal 251/20 @ BA	
		824/20 Appellant	
7		Vs	
		State and M/s. Agarwal Chem	
		Products Pvt. Ltd.	
		M/s. Dinesh Enterprises and	
		Other in Appeal 252/20 @ BA	
	N/A 004/00	825/20 Appellant	
8	MA 834/20	Vs	
		State and M/s. Agarwal Chem	
		Products Pvt. Ltd.	
		Other in Appeal 253/20 @ BA	
		826/20 Appellant	
9	MA 835/20	Vs	
		State and M/s. Agarwal Chem	
		Products Pvt. Ltd.	
		Narendra Mahadev Borle @ MA	
10	Appl 262/20	858/20 @ BA 856/20 Appnt.	
10	Appl 263/20	Vs	
	BA 856/20	Rajendra Shataram Sawant and State	
		Narendra Mahadev Borle in	
		Appeal 263/20 @ MA 858/20	
11		Appnt.	
11		Vs	
		Rajendra Shataram Sawant and	
		State Respondent	
		Narendra Mahadev Borle in	
12	MA 858/20	Appel 263/20 @ BA 856/20	
		Appnt.	
		Vs	
		Rajendra Shataram Sawant and State	

# CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR COURT 30 SESSIONS JUDGE

Special Criminal Cause List Dated 29-10-2020

Special Criminal Cause List Dated 29-10-2020					
Sr.no.	Case no.	Name of parties	Next date	Stage	
	SC 1278/19	The State of Maharashtra -Pant			
		Nagar Police Station			
		Vs			
1		Dinesh Shripati Kahar			
		The State of Maharashtra -			
	SC 1288/19	Bandra Police Station			
		Vs			
		Aarif Farookh khan			
	SC 1108/19	The State of Maharashtra -			
		Bandra Police Station			
		Vs			
		Sakib Faizanullha Khan and Ors.			
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# CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF HHJ. SHRI. A. A. NANDGAONKAR COURT 30 SESSIONS JUDGE

### Special Criminal Cause List Dated 31-10-2020

Sr.no.	Case no.	Name of parties	Next date	Stage